

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

MISCELLANEOUS APPLICATION NO.170/00510/2018

IN

ORIGINAL APPLICATION NO.170/00064/2017

DATED THIS THE 16TH DAY OF NOVEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

1. The Union of India,
Represented by its Secretary,
Department of Health and Family Welfare
Nirman Bhavan, 3rd Floor,
'A' Wing, New Delhi – 110 003

2. All India Institute of Speech
& Hearing (AIISH),
Represented by its Director,
Manasa Gangotri,
Mysore – 06

.....Applicants in MA/Respondents in OA

(By Advocate Shri K. Ananda)

Vs.

Sri K. Nagaraja,
Aged about 49 years,
S/o late M.N. Krishna Rao,
Working as Manager Cum Salesman
All India Institute of Speech and Hearing,
Manasagangotri,
Mysore – 567 006
R/o No. 2040, 10th Cross,
Maruthi Tent Road,
Janatha Road, Mysuru

....Respondent in MA/Applicant in OA

(By Advocate Shri Ranganatha S. Jois)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

The learned counsel for the original respondents requests for two months' time to comply with the order. Allowed.

2. MA No. 170/00510/2018 is allowed to this extent. No order as to costs.

(DINESH SHARMA)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/